NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 66/(C.G.)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES:

Mr. Arvind Parasramka

V/s.

M/s. Minwool Rock Fibres Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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S. No. NAME

DESIGNATION

SIGNATURE

Order CP No.66/397-398/CLB/MB/C.G./2012

CP heard, orders reserved.

sd/-B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)